

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No. K.13024/03/2017-US.I  
Government of India  
Ministry of Law and Justice  
(Department of Justice)

....

Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 12<sup>th</sup> March, 2018.

**NOTIFICATION**

In exercise of the powers conferred by clause (1) of article 217 of the Constitution of India, the President is pleased to appoint S/Shri Justices (1) Sathish Ninan, (2) Devan Ramachandran, (3) Somarajan P., (4) Smt. Shircy V., and (5) Aettupanku Mohammedkhan Babu, Additional Judges of the Kerala High Court, to be Judges of the Kerala High Court with effect from the date they assume charge of their offices.

*myp*  
*12/3/2018*

(Rajinder Kashyap)

Joint Secretary to the Government of India  
Tele: 2338 3037

To

The Manager,  
Government of India Press,  
**FARIDABAD**

No. K. 13024/03/2017-US.I

Dated 12.03.2018.

Copy to:-

- 1 S/Shri Justices (1) Sathish Ninan, (2) Devan Ramachandran, (3) Somarajan P., (4) Smt. Shircy V., and (5) Aettupanku Mohammedkhan Babu, Additional Judges, Kerala High Court, Ernakulam/Kochi.
- 2 The Secretary to the Governor of Kerala, Thiruvananthapuram.
- 3 The Secretary to the Chief Minister of Kerala, Thiruvananthapuram.
- 4 The Secretary to the Chief Justice, Kerala High Court, Ernakulam/Kochi.
- 5 The Chief Secretary, Government of Kerala, Thiruvananthapuram.
- 6 The Registrar General, Kerala High Court, Ernakulam/Kochi.
- 7 The Accountant General, Kerala, Thiruvananthapuram.
- 8 President's Secretariat, (CA.II Section), New Delhi
- 9 PS to Principal Secretary to the Prime Minister, New Delhi.
- 10 Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 11 PS to ML&J/PS to MoS (L&J)/PSO to Secretary (J)/JS(J-I)/ DS(ANS)/US.II/SO(Desk
- 12 Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at [www.doj.gov.in](http://www.doj.gov.in).



(K.C. Thang)

Under Secretary to the Government of India  
Tel:2338 2978